

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 30/14(ND)/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: Bhanvi Buildtech Ltd. & Ors Vs. M/s JSS  
Buildcon Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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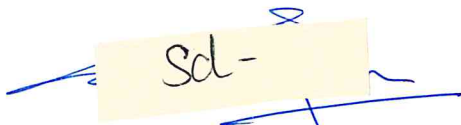
For the Petitioner (s): Mr. Kunal Sabharwal, Advocate

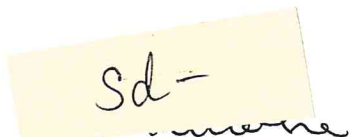
For the Respondent (s): None

**ORDER**

CA No. 289/2017 has been filed by the Petitioners praying for change of date. Notice of this application has been duly accepted by the Ld. Counsel for the Respondent. She does not wish to file any reply but objects to any further delay.

Preponement of the date is acceptable to her. An earlier date is not available. The matter is therefore being postponed to 24<sup>th</sup> November, 2017. The date of 17<sup>th</sup> November, 2017 is hereby recalled. CA No. 289/17 stands disposed off.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**